

7th November, 2003

Notification No. 99/2003 - Customs (N.T)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs, Kolkata (Airport), to act as Commissioner of Customs, Kolkata (Port), Commissioner of Customs, Chennai (Airport and Air Cargo) and Commissioner of Customs, Bangalore, for the purposes of adjudicating the matters relating to Show Cause Notice pertaining to M/s. Bata India limited, 6A, S. N. Banerjee Road, Kolkata , issued vide F.No . DRI. F. No. 75/KOL/APP/2003, dated the 7th July, 2003, by the Assistant Director, Directorate of Revenue Intelligence, Kolkata Zone Unit, Kolkata .

D.S.Garbyal
Under Secretary to the Government of India

F.NO.437/34/2003-CUS.IV